

agricultural land. In this way property worth billions and billions of rupees could be taken from people and utilised for country's development. It is only then that our Government could be called a truly socialistic Government.

[*English*]

MR. CHAIRMAN: Mr. Mishra, you can continue to-morrow. Now, Secretary-General.

18.01 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy

of the Constitution (Fifty-ninth Amendment) Bill, 1988, which has been passed by the Rajya Sabha, in accordance with the provisions of article 368 of the Constitution of India, at its sitting held on the 15th March, 1988."

(CONSTITUTION (FIFTY — NINTH
AMENDMENT) BILL AS PASSED BY
RAJYA SABHA

SECRETARY GENERAL: Sir, I lay on the Table the Constitution (Fifty-ninth Amendment) Bill, 1988, as passed by Rajya Sabha.

MR. CHAIRMAN: The House stands adjourned to meet again at Eleven of the Clock on Wednesday, March 16, 1988.

18.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 16, 1988/Phalguna26, 1909 (Saka).